

High Court at Calcutta
Revised Monthly Statement as per CIS.
(A.S., O.S., Circuit Benches at A & N Islands and Jalpaiguri)
September, 2020 (During the period from 01.09.2020 to 30.09.2020)

High Court	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month		
	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total
A.S	172231	39779	212010	1382	1384	2766	498	1126	1624	173115	40037	213152
O.S.	18519	0	18519	263	0	263	7	0	7	18775	0	18775
C.B. (A&N)	260	47	307	15	0	15	0	0	0	275	47	322
C.B. (Jal.)	422	393	815	0	0	0	0	0	0	422	393	815
Total	191432	40219	231651	1660	1384	3044	505	1126	1631	192587	40477	233064

N.B. : Due to pandemic situation there was shortage of staff and uploading of information in the system had slowed down. Moreover, the CIS National Core Version 1.0 has been implemented in this Hon'ble High Court, with effect from 01.09.2020. Such factors make it necessary to revise the statement for the month of September, 2020 that has already been sent.

Rv
11/03/2021
Joint Registrar
(General Admn.)
High Court, Appellate Side
Calcutta

R. Chandra 11/03/21
Deputy Registrar (Inspection)
High Court, A.S. Calcutta.

11-03-2021
Assistant Registrar (statement)-i/c
High Court, Appellate Side
Calcutta

HIGH COURT AT CALCUTTA
Revised Monthly Statement
STATEMENT FOR THE MONTH OF SEPTEMBER, 2020

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 30.09.2020				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 30.09.2020
ORIGINAL SIDE				
01. CIVIL	18519	263	7	18775
02. CRIMINAL	0	0	0	0
03. TOTAL	18519	263	7	18775
APPELLATE SIDE				
04. CIVIL	172913	1397	498	173812
05. CRIMINAL	40219	1384	1126	40477
06. TOTAL	213132	2781	1624	214289
07. GRAND TOTAL	231651	3044	1631	233064

Rw
11/03/2021

Joint Registrar
(General Admn.)
High Court, Appellate Side
Calcutta

R. Chakrabarty 11/03/2021
Deputy Registrar (Inspection)
High Court, A.S. Calcutta.

suja
11-03-2021
Assistant Registrar (statement)-i/c
High Court, Appellate Side
Calcutta

High Court at Calcutta
Revised Monthly Statement as per CIS
(A.S., O.S., Circuit Benches at A & N Islands and Jalpaiguri)
October, 2020 (During the period from 01.10.2020 to 31.10.2020)

High Court	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month		
	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total
A.S	173115	40037	213152	1696	1277	2973	357	1007	1364	174454	40307	214761
O.S.	18775	0	18775	280	0	280	95	0	95	18960	0	18960
C.B. (A&N)	275	47	322	0	0	0	15	0	15	260	47	307
C.B. (Jal.)	422	393	815	0	0	0	0	0	0	422	393	815
Total	192587	40477	233064	1976	1277	3253	467	1007	1474	194096	40747	234843

N.B. : Due to pandemic situation there was shortage of staff and uploading of information in the system had slowed down. Moreover, the CIS National Core Version 1.0 has been implemented in this Hon'ble High Court, with effect from 01.09.2020. Such factors make it necessary to revise the statement for the month of October, 2020 that has already been sent.

An
11/03/2021
Joint Registrar
(General Admn.)
High Court, Appellate Side
Calcutta

R. Chatterjee 11/03/21
Deputy Registrar (Inspection)
High Court, A.S. Calcutta.

20/11/03/2021
Assistant Registrar (Statement)-i/c
High Court, Appellate Side
Calcutta

HIGH COURT AT CALCUTTA
Revised Monthly Statement
STATEMENT FOR THE MONTH OF OCTOBER, 2020

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 31.10.2020				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 31.10.2020
ORIGINAL SIDE				
01. CIVIL	18775	280	95	18960
02. CRIMINAL	0	0	0	0
03. TOTAL	18775	280	95	18960
APPELLATE SIDE				
04. CIVIL	173812	1696	372	175136
05. CRIMINAL	40477	1277	1007	40747
06. TOTAL	214289	2973	1379	215883
07. GRAND TOTAL	233064	3253	1474	234843

11.03.2021
Assistant Registrar (statement)-i/c
 High Court, Appellate Side
 Calcutta

11/03/21
R. Chatterjee,
 Deputy Registrar (Inspection)
 High Court, A.S. Calcutta.

11/03/2021
Joint Registrar
 (General Admn.)
 High Court, Appellate Side
 Calcutta

High Court at Calcutta

Monthly Statement as per C.I.S.

(A.S., O.S., Circuit Benches at A & N Islands and Jalpaiguri)
November, 2020 (During the period from 01.11.2020 to 30.11.2020)

High Court	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month		
	Civ.	Crl.	Total	Civ.	Crl.	Total	Civ.	Crl.	Total	Civ.	Crl.	Total
A.S	174454	40307	214761	953	1303	2256	263	879	1142	175144	40731	215875
O.S.	18960	0	18960	119	0	119	46	0	46	19033	0	19033
C.B. (A&N)	260	47	307	0	0	0	0	0	0	260	47	307
C.B. (Jal.)	422	393	815	0	0	0	0	0	0	422	393	815
Total	194096	40747	234843	1072	1303	2375	309	879	1188	194859	41171	236030

[Signature]
17/3/21
Joint Registrar
(Gen. Admn. I)

R. Chatterjee
17/3/21
Deputy Registrar
(Inspection)

[Signature]
17.03.2021
Assistant Registrar
Statement-in-charge

High Court at Calcutta
Monthly Statement as per C.I.S.
STATEMENT FOR THE MONTH OF NOVEMBER, 2020

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 30.11.2020				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 30.11.2020
ORIGINAL SIDE				
01. CIVIL	18960	119	46	19033
02. CRIMINAL	0	0	0	0
03. TOTAL	18960	119	46	19033
APPELLATE SIDE				
04. CIVIL	175136	953	263	175826
05. CRIMINAL	40747	1303	879	41171
06. TOTAL	215883	2256	1142	216997
07. GRAND TOTAL	234843	2375	1188	236030

R. Chakraborty 17/11/20
Joint Registrar
(Gen. Admn. I)

R. Chakraborty 17/11/20
Deputy Registrar
(Inspection)

17-03-2021
Assistant Registrar
Statement-in-charge

High Court at Calcutta

Monthly Statement as per C.I.S.

(A.S., O.S., Circuit Benches at A & N Islands and Jalpaiguri)
December, 2020 (During the period from 01.12.2020 to 31.12.2020)

High Court	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month		
	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total
A.S	175144	40731	215875	2763	1779	4542	1606	1640	3246	176301	40870	217171
O.S.	19033	0	19033	335	0	335	298	0	298	19070	0	19070
C.B. (A&N)	260	47	307	0	0	0	0	0	0	260	47	307
C.B. (Jal.)	422	393	815	0	0	0	0	0	0	422	393	815
Total	194859	41171	236030	3098	1779	4877	1904	1640	3544	196053	41310	237363

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Joint Registrar
 (Gen. Admn. I)

R. Chatterjee 17/3/21
Deputy Registrar
 (Inspection)

[Signature] 17-03-2021
Assistant Registrar
 Statement-in-charge

High Court at Calcutta
Monthly Statement as per C.I.S.
STATEMENT FOR THE MONTH OF DECEMBER, 2020

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 31.12.2020				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 31.12.2020
ORIGINAL SIDE				
01. CIVIL	19033	335	298	19070
02. CRIMINAL	0	0	0	0
03. TOTAL	19033	335	298	19070
APPELLATE SIDE				
04. CIVIL	175826	2763	1606	176983
05. CRIMINAL	41171	1779	1640	41310
06. TOTAL	216997	4542	3246	218293
07. GRAND TOTAL	236030	4877	3544	237363

R. Chatterjee
Joint Registrar
 (Gen. Admn. I)

R. Chatterjee 17/3/21
Deputy Registrar
 (Inspection)

[Signature] 17.03.2021
Assistant Registrar
 Statement-in-charge

High Court at Calcutta

Monthly Statement as per C.I.S.

(A.S., O.S., Circuit Benches at A & N Islands and Jalpaiguri)
January, 2021 (During the period from 01.01.2021 to 31.01.2021)

High Court	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month		
	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total	Civ.	CrI.	Total
A.S	176301	40870	217171	4021	1581	5602	2498	710	3208	177824	41741	219565
O.S.	19070	0	19070	255	0	255	233	0	233	19092	0	19092
C.B. (A&N)	260	47	307	4	0	4	0	0	0	264	47	311
C.B. (Jal.)	422	393	815	337	231	568	70	58	128	689	566	1255
Total	196053	41310	237363	4617	1812	6429	2801	768	3569	197869	42354	240223

R. Chatterjee
 17/3/21
Joint Registrar
 (Gen. Admn. I)

R. Chatterjee
 17/3/21
Deputy Registrar
 (Inspection)

R. Chatterjee
 17-03-2021
Assistant Registrar
 Statement-in-charge

R. Chatterjee
 17/3/2021
Superintendent
 Statement Section

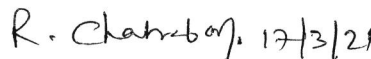
R. Chatterjee
 17.03.2021
Dealing Assistant
 Statement Section

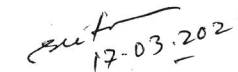
High Court at Calcutta
Monthly Statement as per C.I.S.

STATEMENT FOR THE MONTH OF JANUARY, 2021

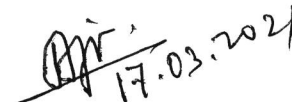
INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 31.01.2021				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 31.01.2021
ORIGINAL SIDE				
01. CIVIL	19070	255	233	19092
02. CRIMINAL	0	0	0	0
03. TOTAL	19070	255	233	19092
APPELLATE SIDE				
04. CIVIL	176983	4362	2568	178777
05. CRIMINAL	41310	1812	768	42354
06. TOTAL	218293	6174	3336	221131
07. GRAND TOTAL	237363	6429	3569	240223


Joint Registrar
(Gen. Admn. I)


Deputy Registrar
(Inspection)


Assistant Registrar
Statement-in-charge


Superintendent
Statement Section


Dealing Assistant
Statement Section

High Court at Calcutta

Monthly Statement as per C.I.S.

(A.S., O.S., Circuit Benches at A & N Islands and Jalpaiguri)
February, 2021 (During the period from 01.02.2021 to 28.02.2021)

High Court	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month		
	Civ.	Crl.	Total	Civ.	Crl.	Total	Civ.	Crl.	Total	Civ.	Crl.	Total
A.S	177824	41741	219565	3554	1371	4925	2207	539	2746	179171	42573	221744
O.S.	19092	0	19092	244	0	244	306	0	306	19030	0	19030
C.B. (A&N)	264	47	311	93	9	102	139	17	156	218	39	257
C.B. (Jal.)	689	566	1255	379	139	518	425	119	544	643	586	1229
Total	197869	42354	240223	4270	1519	5789	3077	675	3752	199062	43198	242260

[Signature]
Joint Registrar
 (Gen. Admn. I)

R. Chandra 17/3/21
Deputy Registrar
 (Inspection)

[Signature] 17-03-2021
Assistant Registrar
 Statement-in-charge

Palit 17/3/2021
Superintendent
 Statement Section

[Signature] 17.03.2021
Dealing Assistant
 Statement Section

High Court at Calcutta
Monthly Statement as per C.I.S.
STATEMENT FOR THE MONTH OF FEBRUARY, 2021

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 28.02.2021				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 28.02.2021
ORIGINAL SIDE				
01. CIVIL	19092	244	306	19030
02. CRIMINAL	0	0	0	0
03. TOTAL	19092	244	306	19030
APPELLATE SIDE				
04. CIVIL	178777	4026	2771	180032
05. CRIMINAL	42354	1519	675	43198
06. TOTAL	221131	5545	3446	223230
07. GRAND TOTAL	240223	5789	3752	242260

R
 17/3/21
 Joint Registrar
 (Gen. Admn. I)

R. Chatterjee
 17/3/21
 Deputy Registrar
 (Inspection)

su
 17-03-2021
 Assistant Registrar
 Statement-in-charge

B. S.
 17/3/2021
 Superintendent
 Statement Section

AM
 17.03.2021
 Dealing Assistant
 Statement Section